

MINUTES OF THE MEETING NO. 10 (2016-17) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 17.01.2017 AT 04.30 AM AT UDYOG BHAWAN, NEW DELHI UNDER THE CHAIRMANSHIP OF SHRI J.V. PATIL, ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE, DGFT.

Meeting No. 10 (2016-17) of EXIM Facilitation Committee (EFC) was held on 17.01.2017 at 04.30 P.M. in Room No. 12, H-Wing, Udyog Bhavan, New Delhi under the chairmanship of Shri J.V. Patil, Additional Director General of Foreign Trade to consider the applications for export of 'restricted' items

2. The following members attended the Meeting:-

- (i) Dr. D.K. Srivastava, Asstt. Commissioner (Quality Control), Deptt. of Agriculture, Cooperation and Farmers Welfare.

In attendance:

- (i) Shri Arunoday Goswami, Joint DGFT
(ii) Shri Sanjay Kumar Tiwari, Dy. DGFT
(iii) Shri Vinod Kumar Sharma, FTDO

3. Altogether 44 applications were considered by the EFC, out of which 15 cases were approved (including 07 cases subject to NOC from D/o AC&FW), one case withdrawn, one case closed and remaining 27 cases deferred due to want of comments/NOC from concerned administrative Ministry / Department or clarification awaited from the applicant firm. The decision of the Committee is indicated in the tabulated statement given below:

TOTAL CASES: 44

Sl. No.	Name of the Firm and File No.	Product Quantity and FOB Value	Date of receipt of application	Status
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MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (MOEF&CC)

1.	M/s Ezra Export Pvt. Ltd., Gurgoan F.No.01/91/110/29/AM-17/EC	2.58 MT Value added Sanders Wood Furniture for FOB valu of USD 16941.34, 4.98 MT Value added Sanders Woods Planks for FOB value of USD 35641.93 and 4.98 MT Value added Sanders Woods Beqads for FOB value of USD 15.00 (Total 7.86 MT, Total FOB value USD 54083.24)	23.05.2016	Deferred due to want of NOC from MOEF&CC. MOEF&CC vide O.M.No.5-2/2015-SU(Vol.VI) dated 06.10.2016 has called for attested copies of Certificate of Origin (COO) by the PCCF, Haryana in the prescribed format issued by MOEF vide letter No. 5-3/2012-SU dated 23.08.2013. A response from the firm is awaited.
2	M/s Newage Fire Protection Engineers Pvt. Ltd, F.No.01/91/110/132/AM-17/EC	25 MT Bromotri - fluoro Methane (Halon 1301 Gas) FOB value of Rs. 62427752	19.10.2016	Deferred due to want of comments / NOC from MOEF&CC (Ozone Cell). Additional information called for by MOEF&CC vide O.M. dated 22.11.2016 from the firm is reported to be pending.
3	M/s JIL Impex, Chennai F.No.01/91/171/61/AM-17/EC	48.600 CBN Teak sawn Timber made exclusively out of imported Logs for FOB value of USD 37443	07.10.2016	Deferred due to want of comments / NOC from MOEF&CC. A copy of application has again been sent to MOEF on 17.01.2017, for expediting comments.

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4	M/s. Marine Solutions, Gujarat F.No. 01/91/110/136/AM17/EC	30 MT Halon-1301 for FOB Value USD 825000	25.10.2016	Deferred due to want of comments / NOC from MOEF&CC(Ozone Cell). Additional information called for by MOEF&CC has been provided by the firm.
5.	M/s. AMRI India Pvt. Ltd. Mumbai F.No. 01/91/110/152/AM17/EC	105 Kgs. Bromofluoro methane for FOB Value USD 3,79,575	05.10.2016 and 23.12.2016	Deferred due to want of comments / NOC from MOEF&CC(Ozone Cell).
6.	M/s Fitech Engineers Pvt. Ltd., Kolkata F.No. 01/91/110/186/AM17/EC	26,000 kgs. of Reclaimed Halon 1301 Gas for FOB value of USD 598000	06.01.2017	Deferred due to want of comments / NOC from MOEF&CC(Ozone Cell).
7	M/s United State Pharmacopeia Pvt. Ltd., Hyderabad-500078 F.No.01/91/171/65/AM17/EC	7 Litre of 1,1,1-Trichloroethane Solvents Mixture (1:1) for FOB value USD 31,058	14.06.2016 received on 22.06.2016	Deferred due to want of comments / NOC from MOEF&CC(Ozone Cell). MOEF&CC vide O.M. dated 30.12.2016 has sought additional information/clarification from the firm which is reported to be pending

DEPARTMENT OF ANIMAL HUSBANDRY DAIRYING AND FISHERIES

8	M/s Sagwadi Education and Gaushala Public Charitable Trust Waghawadi Bhavnagar, Gujrat -364002. No.01/91/171/82/AM17/EC	(total 3770 Nos. of Bovine Embryos) 2843 Nos. of Ongole Breed Bovine Embryos, 535 Nos. of GIR Breed Bovine Embryos and 392 Nos. of Kankrej Breed Bovine Embryos for total FOB value USD 377000	27.06.2016 received on 04.07.2016	Deferred due to want of comments / NOC from DoAHF&F. Additional information / clarification called for by DAHD&F vide O.M. dated 19.09.2016 is pending from the firm.
9	M/s Kinal Global Care Private Limited, Navi Mumbai. No.01/91/110/68/AM17/EC	60 MT Ground Nut Cake for FOB value of USD 37000	09.08.2016 received on 18.08.2016	Deferred due to want of comments from Trade Division of DoAC&FW and Fodder Div. of DAHDF,
10	M/s Qualital Products (India), Chandigarh. F.No.01/91/110/92/AM17/EC	15147 Nos. of Murrah Bull and Bull Semen for FOB value of USD 292100	08.09.2016 received on 14.09.2016	Deferred due to want of comments / NOC from DoAHF&F.
11	M/s NDDB Dairy Service, New Delhi No.01/91/110/99/AM17/EC	(total 40000 Nos. of Bovine Semen) 10,000 Nos. of Bovine Semen-Murrah FS Doses and 30000 Nos. of Bovine Semen – Red Sindhi FS Doses for total FOB value USD 100000	06.09.2016	Deferred due to want of comments / NOC from DoAHF&F. Additional information / clarification called for by DAHD&F vide O.M. dated 06.10.2016 is reported to be pending from the firm..


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12	M/s Genus Breeding India Pvt. Ltd., New Delhi No.01/91/110/132/AM17/EC	5100 Unit frozen Bovine semen for FOB value of USD 91080	28.10.2016	Deferred due to want of comments / NOC from DAHDF.
13	M/s Sunrise Agro and Seed, Laxmi Nagar, New Delhi.. F.No.01/91/110/198/AM17/EC	1,40,000 MT of Cattle Feed (Wheat brand) for FOB value of USD 204 /MT	06.01.2017	DAHDF (Trade Division) and DoAC&FW (Trade Division) have been requested for their comment/NOC vide O.M. dated 13.01.2017. Response awaited

MINISTRY OF MINES

14	M/s. Sandhya Minechem Industries Kutch Gujarat F.No.01/91/110/12/AM17/EC	1,00,000 MT High Purity Silica Sand with FOB value USD 25,00,000	29.04.2016	Deferred due to want of comments / NOC from Ministry of Mines.
15	M/s. Tamil Nadu Minerals Limited Chennai. F.No. 01/91/180/227/AM15/EC	1000 MT Indian Standard Sand (Silica Sand), USD 700000	21.11.2014	The views of Ministry of Mines vide O.M. No. 16/16/2014-M.V. dated 28.12.2016 were considered by the EFC in its meeting held on 17.01.2017 for export to additional destinations. The EFC was also apprised of the fact that the firm is not responding to the communications and also there has been no follow-up from the firm. As per the decision of EFC, the case stands closed for time being.
16	M/s Hari Enterprises, Kutch F.No.01/91/110/45/AM-17/EC	25000 MT Washed Silica Sand (16-18 Mesh) & 25000 MT Washed Silica Sand (30-80 Mesh) – FOB Value 79320000 (US\$1200000)	07.6.2016	Deferred due to want of comments / NOC from Ministry of Mines.
17	M/s Vraj Oversease INC, Ahmadabad-382481 F.No.01/91/110/60/AM17/EC	4 MT of Indian Standard Sand, IS: 650, Grade: I, Grade:II Grade:III for FOB value of USD 2416	21.07.2016	Deferred due to want of comments/NOC from Ministry of Mines.
18	M/s. Surendra Enterprises, Kolkata F.No.01/91/110/76/AM17/EC	5,000 MT Silica Sand with FOB value USD 275000	10.08.2016 received on 18.08.2016	Deferred due to want of comments/NOC from Ministry of Mines.
19	M/s Credence International, Jaipur. No.01/91/110/161/AM17/EC	6000Nos.Woolf Felt decorative item (felt bookends namely giraffe, elephant, bunny & bear) for FOB value of Rs. 73,50,000/-	28.11.2016	As per the request of the firm, EFC agreed to allow the firm to withdraw their application.

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MINISTRY OF AGRICULTURE AND FARMES WELFARE (Seed Cases)

20	M/s Hassiem Trading Corporation, West Bangal. F.No.01/91/110/133/AM17/EC	2625 kgs Onion Seeds Red for FOB value of I Rs.1017291	25.10.2016	Deferred. The firm has not so far addressed deficiencies in its application
21	M/s S.K Trading, Co.West Bangal F.No.01/91/110/135/AM17/EC	2625 Kgs vegetable Seeds for Sowing for FOB value of Rs. 1017225	25.10.2016	Deferred. The firm has not so far addressed deficiencies in its application
22	M/s. Bharat Nursery Pvt. Ltd, 60A Arabindo Sarani, Kolkata – 700005. F.No.01/91/110/141/AM17/EC	1210 MT Certified Jute Seeds cv. J.R.O.- 524 for FOB value of USD 15,12,500	24.10.2016 received on 07.11.2016	The representative of DoAC&FW present in the meeting informed that recommendation / comments is being issued. Hence the EFC decided to approve the case subject to NOC from DoAC&FW. The permission letter to be issued by DGFT only after receipt of NOC from DoAC&FW for the quantity and variety recommended by them.
23	M/s. Jyoti Biotech Pvt. Ltd., Kolkata No.01/91/110/153 /AM17/EC	960 MT of certified Jute Seeds cv. J.R.O.- 524 FOB value USD 1056000	31.10.2016 (received on 21.11.2016)	The representative of DoAC&FW present in the meeting informed that recommendation / comments is being issued. Hence the EFC decided to approve the case subject to NOC from DoAC&FW. The permission letter to be issued by DGFT only after receipt of NOC from DoAC&FW for the quantity and variety recommended by them.
24	M/s Bankim Prosad Ghosh Seeds Private Limited, Howrah No. 01/91/110/154 /AM-17/EC	300 MT Jute Seeds: JRO-524 - US\$ 75000	03.03.2016 (received on 18.11.2016)	The representative of DoAC&FW present in the meeting informed that recommendation / comments is being issued. Hence the EFC decided to approve the case subject to NOC from DoAC&FW. The permission letter to be issued by DGFT only after receipt of NOC from DoAC&FW for the quantity and variety recommended by them.
25	M/s. B.V. Mallesappa & Co., Bellari, Karnataka No.01/91/110/177/AM17/EC	Onion Seeds c.v. Nasik Red 5 MT USD 30000	17.12.2016	The representative of DoAC&FW present in the meeting informed that recommendation / comments is being issued. Hence the EFC decided to approve the case subject to NOC from DoAC&FW. The permission letter to be issued by DGFT only after receipt of NOC from DoAC&FW for the quantity and variety recommended by them.
26	M/s. B.V.. Mallesappa & Co., Bellari, Karnataka No.01/91/110/179/AM17/EC	Onion Seeds c.v. Nasik Red 5 MT USD 5000	30.11.2016rec eived on 20.12.2016	The representative of DoAC&FW present in the meeting informed that recommendation / comments is being issued. Hence the EFC decided to approve the case subject to NOC from DoAC&FW. The permission

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				letter to be issued by DGFT only after receipt of NOC from DoAC&FW for the quantity and variety recommended by them.
27	M/s. B.V.. Mallesappa & Co., Bellari, Karnataka No.01/91/110/180/AM17/EC	Onion Seeds c.v. Nasik Red 500 kg USD 3000	17.12.2016	The representative of DoAC&FW present in the meeting informed that recommendation / comments is being issued. Hence the EFC decided to approve the case subject to NOC from DoAC&FW. The permission letter to be issued by DGFT only after receipt of NOC from DoAC&FW for the quantity and variety recommended by them.
28	M/s Bankim Prosad Ghosh Seeds Private Limited, Howrah 01/91/110/162 /AM-17/EC	300 MT Jute Seeds: JRO-524 – Rs. 36000000	05.12.2016 (received on 18.11.2016)	The representative of DoAC&FW present in the meeting informed that recommendation / comments is being issued. Hence the EFC decided to approve the case subject to NOC from DoAC&FW. The permission letter to be issued by DGFT only after receipt of NOC from DoAC&FW for the quantity and variety recommended by them.
29	M/s Gopal Das Pawan Kumar, UP 01/91/110/185 /AM-17/EC	10000 MT Non Basmati Rice Paddy other than seed quality for FOB value of Rs. 14000/- PMT	22.12.2016	Approved as per the NOC from DAC&FW vide O.M. No. 1-79/2015- SD.IV (Pt.) dated 17.01.2017 for export of 10000 MTs Non Basmati Rice Paddy other than seed quality subject to submission of undertaking by the firm as per the text provided by DoAC&FW
30	M/s Siddhi Vinayak Trading Company, East Champaran, Bihar 01/91/110/187 /AM-17/EC	6500 MT Non Basmati Rice Paddy other than seed quality for FOB value of Rs. 9,75,00,000/-	27.12.2016	Approved as per the NOC from DAC&FW vide O.M. No. 1-79/2015- SD.IV (Pt.) dated 17.01.2017 for export of 6500 MTs Non Basmati Rice Paddy other than seed quality subject to submission of undertaking by the firm as per the text provided by DoAC&FW
31	M/s Ma Laxmi Traders., Raxaul, East Champaran, Bihar 01/91/110/188 /AM-17/EC	5000 MT Non Basmati Rice Paddy other than seed quality for FOB value of Rs 7,50,00,000/-	07.01.2017	Approved as per the NOC from DAC&FW vide O.M. No. 1-79/2015- SD.IV (Pt.) dated 17.01.2017 for export of 5000 MTs Non Basmati Rice Paddy other than seed quality subject to submission of undertaking by the firm as per the text provided by DoAC&FW
32	M/s Pankaj Trading Compnay, Siddharthnagar U.P F.No.01/91/110/189 /AM-17/EC	10000 MT Non Basmati Rice Paddy other than seed quality for FOB value of Rs 15,00,0000/-	27.12.2016	Approved as per the NOC from DAC&FW vide O.M. No. 1-79/2015- SD.IV (Pt.) dated 17.01.2017 for export of 10000 MTs Non Basmati Rice Paddy other than seed quality subject to submission of undertaking by the firm as per the text provided by DoAC&FW

33	M/s Siddhi Vinayak Trading Company, East Champaran, Bihar 01/91/110/190 /AM-17/EC	4500 MT Non Basmati Rice Paddy other than seed quality for FOB value of Rs. 7,40,00,000/-	27.12.2016	Approved as per the NOC from DAC&FW vide O.M. No. 1-79/2015-SD.IV (Pt.) dated 17.01.2017 for export of 4500 MTs Non Basmati Rice Paddy other than seed quality subject to submission of undertaking by the firm as per the text provided by DoAC&FW
34	M/s Raj Kishore Singh, East Champaran, Bihar F.no.01/91/110/191 /AM-17/EC	5150 MT Non Basmati Rice Paddy other than seed quality for FOB value of Rs. 82,40,000/-	27.12.2016	Approved as per the NOC from DAC&FW vide O.M. No. 1-79/2015-SD.IV (Pt.) dated 17.01.2017 for export of 5150 MTs Non Basmati Rice Paddy other than seed quality subject to submission of undertaking by the firm as per the text provided by DoAC&FW
35	M/s Ma Ambey Traders., Raxaul, East Champaran, Bihar 01/91/110/192 /AM-17/EC	3000 MT Non Basmati Rice Paddy other than seed quality for FOB value of Rs 4,20,00,000/-	09.01.2017	Approved as per the NOC from DAC&FW vide O.M. No. 1-79/2015-SD.IV (Pt.) dated 17.01.2017 for export of 3000 MTs Non Basmati Rice Paddy other than seed quality subject to submission of undertaking by the firm as per the text provided by DoAC&FW
36	M/s Rajeshwari Agencies, Bellary, Karnataka F.No.01/91/110/196 /AM-17/EC	44 MT of Onion Seed variety Bombay Red (AFDR) and Onion Seed variety Rampur Red for FOB value of USD 3,40,000	09.01.2017	Deferred due to want of comments/NOC from DoAC&FW.
37	M/s Verbio India Pvt. Ltd., Gurgoan Haryana F.No.01/91/110/197 /AM-17/EC	400 MT of paddy straw in baled form for FOB value of USD 14700	05.01.2017	Deferred due to want of comments/NOC from DoAC&FW.
38	M/s Anurag Trading, Jogbani, Bihar F.No.01/91/110/184 /AM-17/EC	10000 MT Non Basmati Rice Paddy other than seed quality for FOB value of Rs 15,00,00,000/-	29.12.2016	Approved as per the NOC from DAC&FW vide O.M. No. 1-79/2015-SD.IV (Pt.) dated 17.01.2017 for export of 10000 MTs Non Basmati Rice Paddy other than seed quality subject to submission of undertaking by the firm as per the text provided by DoAC&FW

DEPARTMENT OF FERTILIZERS

39	M/s Suparna Exports Private Limited, R.S. Puram, Coimbatore F.No.01/91/110/25/AM17/EC	5000 Ltrs of Liquid Fertilizer containing Nitrogen and Calcium for FOB value USD 15000	26.04.2016	Deferred due to want of comments /NOC from Department of Fertilizers. Department of Fertilizers informed over phone that additional information called for from the firm is awaited.
40	M/s. Vigyan Chemicals Pvt. Ltd., New Delhi No.01/91/110/169/AM17/EC	970 MT of Potassium Chloride for FOB value of Rs. 2,24,26,400/-	22.11.2016 received on 28.11.2016	Deferred due to want of comments /confirmation from Department of Fertilizers.

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41	M/s. Kronox Lab Sciences Pvt. Ltd., Vadodara F.No.01/91/110/199/AM17/EC	100 MT of Sodium Fluoride ACS for FOB value of USD 97500	16.12.2016 received on 11.01.2017	Deferred due to want of comments /NOC from Department of Fertilizers.
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MINISTRY OF HOME AFFAIRS

42	Addl., DGP, Operational (Octopus), Govt. of Andhra Pradesh No.01/91/110/128/AM-17/EC	12 Nos. of defective EO Tech 552/A65-1 Holographic Reflex Sight for FOB value of USD 7985.116	26.09.2016	Deferred due to want of comments/NOC from Ministry of Home Affairs.
43	Addl., DGP, Operational (Octopus), Govt. of Telengana No.01/91/110/160/AM-17/EC	14 Nos. of defective EO Tech 552/A65-1 Holographic Reflex Sight for FOB value of USD 9316.02	17.11.2016	Deferred due to want of comments/NOC from Ministry of Home Affairs.

DEPTT. OF CHEMICAL & PETRO-CHEMICALS

44	M/ Karaikal Chlorates, Madurai No. 01/91/110/176/AM17/EC	Export of 21 MT Potassium Chlorate (HS Code 28291920 for FOB value USD 20580	22.09.2016 (earlier examined in SCOMET Cell)	Deferred due to want of comments/NOC from Deptt. of Chemical and Petro-Chemical.
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(Signed)
Dy DGT